

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 1st September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 237(THC)/2013 (M.A No. 389/2014)	Court on its own Motion Vs State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R – 1, 2, 4 & 6 Mr. D.K. Thakur, Adv. for R - 3 Ms. PanchajanyaBatraSingh, Adv. for R-7 Mr. Mahavir Singh, Adv. for IOCL Mr. Ajit Pudusery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv.
2.	Original Application No. 492/2014	Abhimanyu Rathor Vs State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R-1, 2&6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchajanyabatra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.
3.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. R.A. Jan, A.G along with Mr. Muzzafar A Kirmani, Adv. for R– 1 to 3 Mr. A.K. Prasad, Adv. for R - 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD
FOR ADMISSION			
4.	Appeal No. 109/2015 (M.A. No. 853/2015)	Walia Constructions Company (Engineers & Contractors) Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant
AFTER NOTICE			
5.	Original Application No. 295/2015 (M.A. No. 763/2015)	Raj Kumar Saluja Vs. Government of NCT of Delhi & Anr.	Mr. B. Anand, Adv. for Applicant
6.	Original Application No. 296/2015 (M.A. No. 764/2015)	Satya Prakash Bagla Vs. Government of NCT of Delhi & Anr.	Mr. B. Anand, Adv. for Applicant
7.	Original Application No. 300/2015	Human Care Medical Charitable Trust Vs. Union of India	Mr. Brij Bhushan Gupta, Adv. for Applicant Mr. Vishwendra Verma with Ms. Shivali, Adv. for R-1

FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 260/2015	Rajeev Suri Vs. Govt. of Rajasthan & Ors.	Mr. Rajeev Suri, Applicant in person Mr. Manoj Kumar Agrawal, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-8
9.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchjanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Kunal Soni, Adv. for R-6
FOR HEARING			
10.	R.A No. 13/2015 in Original Application No. 35/2015 (M.A. No. 613/2015,) (M.A. No. 626/2015, M.A. No. 914/2015 & M.A. No. 915/2015)	M/s D.S.M. Sugar Distillery Division, Asmoli Vs Shailesh Singh &Ors.	Mr. Mahesh Shrivastava, Adv. for Applicant Mr. Shailesh Singh in person Mr. Yash Pal, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R – 2 & 3 Mr. Rajkumar, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 & 6
11.	Original Application No. 121/2014 (M.A. No. 356/2014, M.A. No. 525/2014 & M.A. No. 785/2015)	Yogendra Mohan Sengupta Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. Suryanarayana Singh, AAG for R-2 to 4 Mr. Aditya Dhawan, Adv. for R – 5 Mr. Anup Rattan, AAG for State of HP Mr. Anil Nag, Adv. for Himachal Pradesh Public Service Commission
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
12.	Original Application No. 269/2015	Mohd. Yahya Vs. Mohd. Mohsin	Mr. Gulnaz Parveen, Adv. for Applicant Mr. Aulubezez, Adv. for R-1 Mr. T. C. Yogi, Adv. for R-2 to 5&7 to 9 Mr. Dinesh Jindal, LO for R-12
13.	Original Application No. 246/2015	Ravinder Singh Vs. M/s Singla Constructions Ltd.& Ors.	Mr. Yudhvair Singh Chauhan, Adv. for Applicant Mr. Suryananarayana Singh, Sr. AAG for State of H.P. Mr. D. K. Thakur, Adv. for R-4 Mr. B.O. Dharaj Pardhan, Adv. for R-5
14.	Appeal No. 87/2015 (M.A. No. 755/2015)	K. R. Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. for R-1 & 2 Mr. Rajkumar, Adv. for R-2 Ms. Panchjanya Batra Singh, Adv. for R-5
15.	Appeal No. 91/2015 (M.A. No. 756/2015)	Essel Poultryes Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. for R-1 & 2 Mr. Rajkumar, Adv. for R-2 Ms. Panchjanya Batra Singh, Adv. for R-5
16.	Original Application No.57/2015	Himalaya Environment & Employment Cooperative Society Vs State of Uttarakhand &Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG. with Mr. Bharat J. Joshi, Adv. for R-1 Ms.Panchjanya Batra Singh,Adv.forR-2 Dr. Sunil Chandra Asst. Director, FSI

FOR HEARING

17.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Rajiv Bansal Adv. for R-4 Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv. (DDA) Mr. Balendu Shekhar, Adv. for R-6 Mr. D. Rajeshwar Rao, Adv for Traffic Police.
18.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. for R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs.for R-3 Mr. Sumeer Sodhi, Adv. for R-4. Mr. V. K. Shukla, Adv.
19.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----
20.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh Mr. Nikhil Nagpal & Mr. D. Baijal, Advs.

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CAUSE LIST**

DATE: 1st September, 2015

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

For orders, cause list and other information please visit our website: www.greentribunal.gov.in